

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1531
ANSWERED ON:15.07.2009
DENIAL OF TREATMENT IN HOSPITALS
Pandey Shri Ravindra Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any complaint regarding denial of treatment to new born babies by certain hospitals in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry into the matter;
- (d) if so, the outcome thereof;
- (e) the action taken against the guilty persons; and
- (f) the steps taken by the Government to check recurrence of such incidents?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (f) No complaint has been received for denial of treatment in Dr. RML Hospital, Safdarjung Hospital and LHMC and associated hospitals. The above mentioned hospitals provide the treatment to all the patients irrespective of the status, caste and creed. However, due care is taken to refer the patients to the other public hospitals in case such facilities are not available in the Central Government Hospitals.